

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA No. 1086 of 2019**  
**IN**  
**DFR No. 2125 of 2019**

**Dated : 30<sup>th</sup> May, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:-**

<b>All India Power Engineers Federation.</b>	<b>Vs.</b>	<b>...Appellant(s)</b>
<b>Central Electricity Regulatory Commission &amp; Ors.</b>		<b>...Respondent(s)</b>

Counsel for the Appellant(s) : Mr. Pranav Sachdeva

Counsel for the Respondent(s) :

**ORDER**

List the matter on **18.07.2019** subject to curing the defects.

**(Ravindra Kumar Verma)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*mk/pk*